14.0 hrs.

(iii) STRIKE AT ATOMIC POWER STATION IN KOTA

श्री जगदीश प्रसाद माथुर : (सीकर) : मैं श्रम मंत्री जी का ध्यान एटोमिक पावर स्टेशन, कोटा में गत तीन महीने से चल रही हड़ताल की ओर दिलाना चाहता हूं। उस स्टेशन पर करोड़ों रुपया खर्च हो चुका है। इस हड़ताल के कारण इस पावर स्टेशन में बहुत बड़ा नुकसान हो रहा है। माननीय श्रम मंत्री जी ने वहां के मजदूर नेताओं और अधिकारियों को बुला कर समझौता कराया था। वह समझौता अभी तक लागू नहीं हुआ है। यह सारे देश का प्रोजेक्ट है। इसमें राजस्थान और केन्द्र सरकार दोनों को घाटा हो रहा है। मैं माननीय श्रम मंत्री जी से चाहूंगा कि वे इस सदन में इसके सम्बन्ध में स्थिति को स्पष्ट करें।

उपाध्यक्ष महोदय, यह प्रोजेक्ट केन्द्रीय सरकार का है और केन्द्रीय सरकार में वह डिपार्टमेंट प्रधान मंत्री जी के पास है। जिस प्रोजेक्ट से केन्द्रीय सरकार का सीधा सम्बन्ध हो, वहां भी केन्द्रीय श्रम मंत्री द्वारा कराये गये समझौते पर अमल न हो, यह हैरानी की बात है। मैं जानना चाहता हूं कि वहां के अधिकारियों ने इस समझौते को क्यों नहीं माना है? तीन महीने से यह हड़ताल चली आ रही है। माननीय श्रम मंत्री जी यहां बैठे हैं, वे यहां पर इसके सम्बन्ध में स्थिति का स्पष्टीकरण करें।

(iv) INDEFINITE STRIKE BY MAHARASHTRA GOVERNMENT EMPLOYEES

SHRI VAYALAR RAVI (Chirayinkil): Sir, I may be permitted to raise the following urgent matter under rule 377:—

The employees of the Maharashtra Government are on an indefinite strike since the last three days. The Maharashtra Government is paying about Rs. 500 crores, out of their total revenue of Rs. 1,300 crores, to the employees. Moreover, the State Government extended the financial assistance beyond the recommendation of the Bhole Commission. It may not have satisfied the employees and their leaders.

It may be worthwhile to mention that all the State Governments are in financial difficulties and their total claim amounts to Rs. 1,000 crores—for assistance from the Central Government. It is the primary duty of the Central Government to regulate and control the financial matters of the country and also give the State/guidelines on these. In the present system of money matters, income and distribution, the State Governments are heavily leaning on the Central Government. So, it is the primary duty of the Central Government to extend all assistance and help to the State Governments to maintain stability in financial matters.

The strike of the Maharashtra Government employees will make a heavy commitment on the State Government, and it is impossible for the State Government to meet this financial responsibility without the assistance of the Central Government. Surprisingly enough, an Union Minister is instigating the employees to go on with the strike with an ulterior political motive to topple the Congress Government there. It is reported that this Central Minister has given an assurance to the strike leaders that the Centre will help them to carry on with their agitation against the State Government. A representative of the Confederation met the Minister and got this assurance. In this background it is worthwhile to remember that the Chief Minister, Mr. Vasant Dada Patil, said yesterday that "the strike has been timed to begin from 14th December because the strike leaders feel